

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1338
ANSWERED ON:05.03.2013
PLYING OF VEHICLES
Ajmal Shri Badruddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the directions issued by the Supreme Court regarding plying of bus, truck and other vehicles are not being followed by the operators in the National Capital Territory (NCT) of Delhi;
- (b) if so, the details thereof;
- (c) the number of accidents and other criminal activities on Delhi roads due to violations of Supreme Court directions and other rules by bus, truck and other vehicles reported separately, and the action taken against the guilty persons during each of the last three years and the current year;
- (d) the number of persons killed/injured separately, in road accidents during the said period;
- (e) whether action has been taken by the Union Government to punish the violators;and
- (f) if so, the measures taken by the Union Government to ensure that the Supreme Court directions are followed on Delhi roads?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) The directions issued by the Hon'ble Supreme Court of India regarding plying of buses, trucks and other vehicles on Delhi roads are implemented by Delhi Traffic Police meticulously.

(c) No such data is being maintained. However, details of road accidents by buses, trucks and other vehicles for the last three years and current year are as under:

Year	Buses	Trucks	Other vehicles
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2010	675	618	5967
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2011	589	582	6109
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2012	500	595	5856
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2013 (upto 15.2.13)	48	76	762
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(d) The number of persons killed/injured in road accidents during the last three years and current year, are as under:

Year	Persons Injured	Persons Killed
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2010 7108 2153

2011 6975 2110

2012 6643 1866

2013(upto 896 202
15.2.2013)

(e) to (f) From time to time, various courts including Supreme Court of India issue directions for ensuring passengers safety and smooth traffic. Some of the directions are already included in the prevailing Motor Vehicles Rules. The powers to implement these rules and directions are primarily delegated to Delhi Traffic Police.